GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2290 ANSWERED ON:06.08.2010 PROHIBITED DRUGS Alagiri Shri S. ;Mahendrasinh Shri Chauhan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the names of drugs which are prohibited to manufacture and market under Section 26A of Drugs and Cosmetics Act during each of last three years and the current year; and
- (b) the steps taken by the Government to check the sale/manufacture of these drugs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) The Drugs Controller General (India) has informed that the following drugs have been prohibited under Section 26 (A) of the Drugs & Cosmetics Act, 1940 during each of last three years and the current year:

Year Drugs

2007 NIL

2008 Diclofenac and its formulations for animal use vide GSR 499(E) dt.4.07.08

2009 Rimonabant vide GSR 884(E) dt 11-12-2009.

2010 NIL (till date)

- (b) The drugs prohibited under Section 26 (A) of the Drugs & Cosmetics Act, 1940 are not allowed for manufacture and sale in the country. The following steps have been taken by the CDSCO to check the sale/manufacture of these drugs;
- 1. All State Drugs Controllers were requested to ensure that the manufacture and sale of these drugs are prohibited from the date of the notification.
- 2. CDSCO website www.cdsco.nic.in displays the information for general public.